

No.99/RG/Spl./Misc. dated 23.09.2021

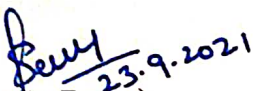
O R D E R

Re: Situation arising due to outbreak of the Novel Coronavirus (COVID-19)

In continuation/Modification of Order No.98/RG/Spl./Misc. dated 23.09.2021, Hon'ble the Chief Justice has been pleased to order that :-

- (i) On 28.09.2021, in addition to Hon'ble Benches already nominated for Physical hearing, Hon'ble Division Bench-II presided by Hon'ble Mr. ^{Justice} Jaswant Singh will hold the court through physical hearing mode.
- (ii) On 29.09.2021, Hon'ble Mrs. Justice Meenakshi I. Mehta will be sitting in Hon'ble Division Bench-V presided by Hon'ble Mr. Justice Augustine George Masih and will take up the cases through Video-conferencing/virtual mode.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
23.09.2021